## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

**C.P. NO.** 145(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: Mr. Ram Karan Bhaskar V/s. M/s. Lotus Consbuild Technocrate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

For the Petitioner (s)

: None

For the Respondent (s) : None

## Order

No time left.

Re-notify this case on 1st December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)